

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1084 OF 2024**

IN THE MATTER OF:

Vijay Kumar PathaniaPETITIONER
State of Punjab & Ors. RESPONDENT
VERSUS

MEMO OF PARTIES (As Per ORDER DATED 18.02.2025)

Vijay Kumar Pathania PETITIONER
VERSUS

- 1. State of Punjab**
Through Secretary, Environment
Room No. 323, 3rd Floor , Punjab Civil Secretariat-2,
Sector 9, Chandigarh – 160009
Email: secy.te@punjab.gov.in (RESPONDENT NO.1)
- 2. State of Punjab**
Through Principal Secretary,
Urban Development, Punjab
Sector- 62, SAS Nagar Mohali, Punjab
Email: dir.hud@puda.gov.in/helpdesk@puda.gov.in (RESPONDENT NO.2)
- 3. District Town and Country Planner,
S.A.S. Nagar (Mohali), Punjab**
PUDA Bhawan, Mohali, Sector 62,
Sahibzada Ajit Singh Nagar, Lamba, Punjab 160062
Email: helpdesk@puda.gov.in (RESPONDENT NO.3)
- 4. Municipal Corporation, S.A.S. Nagar (Mohali), Punjab**
Mohali Bypass, Sector 68, Sahibzada Ajit Singh Nagar, Punjab 160062
Email: mcsasnagar@gmail.com/dc.mhl@punjab.gov.in (RESPONDENT NO.4)
- 5. District Magistrate, SAS Nagar (Mohali)**
District Administrative Complex, Sector 76
Sahibzada Ajit Singh Nagar
Email: dc.mhl@punjab.gov.in (RESPONDENT NO.5)
- 6. Central Pollution Control Board**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (RESPONDENT NO.6)
- 7. Punjab Pollution Control Board**
Through its Member Secretary
Vatavaran Bhawan, Nabha Road,
Patiala, Punjab, 147001
Email: msppcb@gmail.com/msppcb@punjab.gov.in (RESPONDENT NO.7)
- 8. TDI Township**
(Project Proponent)
located at Sector-74 A, 92, 116, 117, 118, 119,
District SAS Nagar (Mohali), Punjab-160071 (RESPONDENT NO.8)